

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 597/2022

**IN THE MATTER OF:**

Rahul Rajput

... Applicant

VERSUS

Govt. of NCT of Delhi

... Respondents

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Filed by:

New Delhi:

Dated: 3.07.2023

Delhi Pollution Control Committee

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**IN THE MATTER OF:**

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Govt. of NCT of Delhi

.... Respondents

**COMPLIANCE REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER  
DATED 20.03.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 19.09.2022 and was pleased to constitute a joint committee comprising of representatives of CPCB, DPCC and Deputy Commissioner (North East) to check the contents of the complaint and take action against the washing and dyeing factory, being run illegally at D-59 Ghazipur Dairy Farm Road no.5, near Vivek Dharm Kanta, Delhi.
2. That in compliance with the order's passed by this Hon'ble Tribunal, DPCC filed the action taken report and status report through email on 06.12.2022 and 16.03.2023, which is available on the records of this Hon'ble Tribunal.
3. That this Hon'ble Tribunal vide order dated 20.03.2023 after considering the reports of DPCC, pleased to direct:
  - (a) to conduct appropriate fact finding enquiry as to whether the Project Proponent was running any industry/commercial activity in the premise in question, and

(b) pass appropriate order including order for closure and imposition and realization of environmental compensation on the basis of the enquiry report.

4. That, an inspection carried out on 03.05.2023 by official of the DPCC at the premise. Following observation were found:
- No industrial activity observed.
  - Electricity supply found disconnected.

Copy of the inspection report dated 03.05.2023 alongwith photographs taken during the inspection are enclosed herewith as **ANNEXURE-1 (Colly)**.

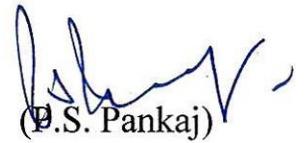
5. That in compliance to the order passed by this Hon`ble Tribunal, M/s Rajesh Kumar was called for personal hearing alongwith all the relevant proof/ documents of the actual industrial/ commercial activity that was running in the premises in question in context of complaint filed against the said premises.
6. That, Mr. Rajesh Kumar, Owner of premises has attended the personal hearing. In the hearing, premises owner was directed to submit an undertaking regarding the operational status of activity in past in the premises and also undertaking that he will not use the premises for industrial/ commercial purpose in future.
7. That, Mr Rajesh Kumar, Owner of premises submitted an undertaking on 15.05.2023 interalia requesting for de-sealing of the premises and also that he will not run any Godown/any commercial activity in the above premises. Copy of the undertaking dated 15.05.2023 is enclosed herewith as **ANNEXURE-2 (Colly)**.
8. That, DPCC official as abundant precaution again inspected the premises on 12.06.2023 and observed:-

- Premises was found locked, however from observation made through window opened premises has been vacant & no industrial activity was observed.
- Electricity supply found disconnected.

Copy of the inspection report dated 12.06.2023 alongwith photographs taken during the inspection are enclosed herewith as ANNEXURE-3 (Colly).

9. That as there was no polluting activity in the premises, but there is only trading activity that too related to cloth storage in past, hence it was decided that there is no need to impose EDC.

10. The present compliance report may kindly be taken on record.



(P.S. Pankaj)

Sr. Environmental Engineer



**Inspection Report**

Annexure-1 (copy)

1. Name & Address of the Unit : M/s Rajesh kumar.....  
D-59, Gazipur Dairy Farm Road  
No. 5, Near Vivek Dharm  
Kanta, Delhi - 110096
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : .....
3. Date of Inspection : 03/05/2023
4. Name & Designation of the Persons contacted at the industry : .....
5. Kind of Industry : Premises found vacant
6. Product & Capacity : .....
7. Main Raw Materials : .....
8. Water Polluting : Yes/No ETP Installed : Yes/No
9. Air Pollution : Yes/No ECS Installed : Yes/No
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
11. Type of Fuel Used : .....
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
B. Effluent Discharge : (a) Domestic/ Trade Effluent  
(b) Unit connected to Conveyance System: Yes/No  
(c) Discharging into.....
13. Status of Consent {If Any} : .....
14. D.G. Set(s) {if Any} : No...Capacity.....KVA. Acoustic: Yes/No  
Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area : .....
16. Labour : .....
17. Machinery : .....

18. Detail of Power Connection : .....
19. Whether Unit found in Operation : Yes/No ✓
20. Status of Registration under Plastic Waste Management Rules, 2016 : .....
21. Whether Generating Hazardous Waste : Yes/No
22. Details about Hazardous Waste :
- (a) Status of Authorization {if any} : .....
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

Remarks (if Any)

5

- ① Premises found vacant
- ② There is no industrial activity was observed.
- ③ Electricity supply found disconnected.
- ④ Photographs taken during visit are enclosed.

Refused to Sign

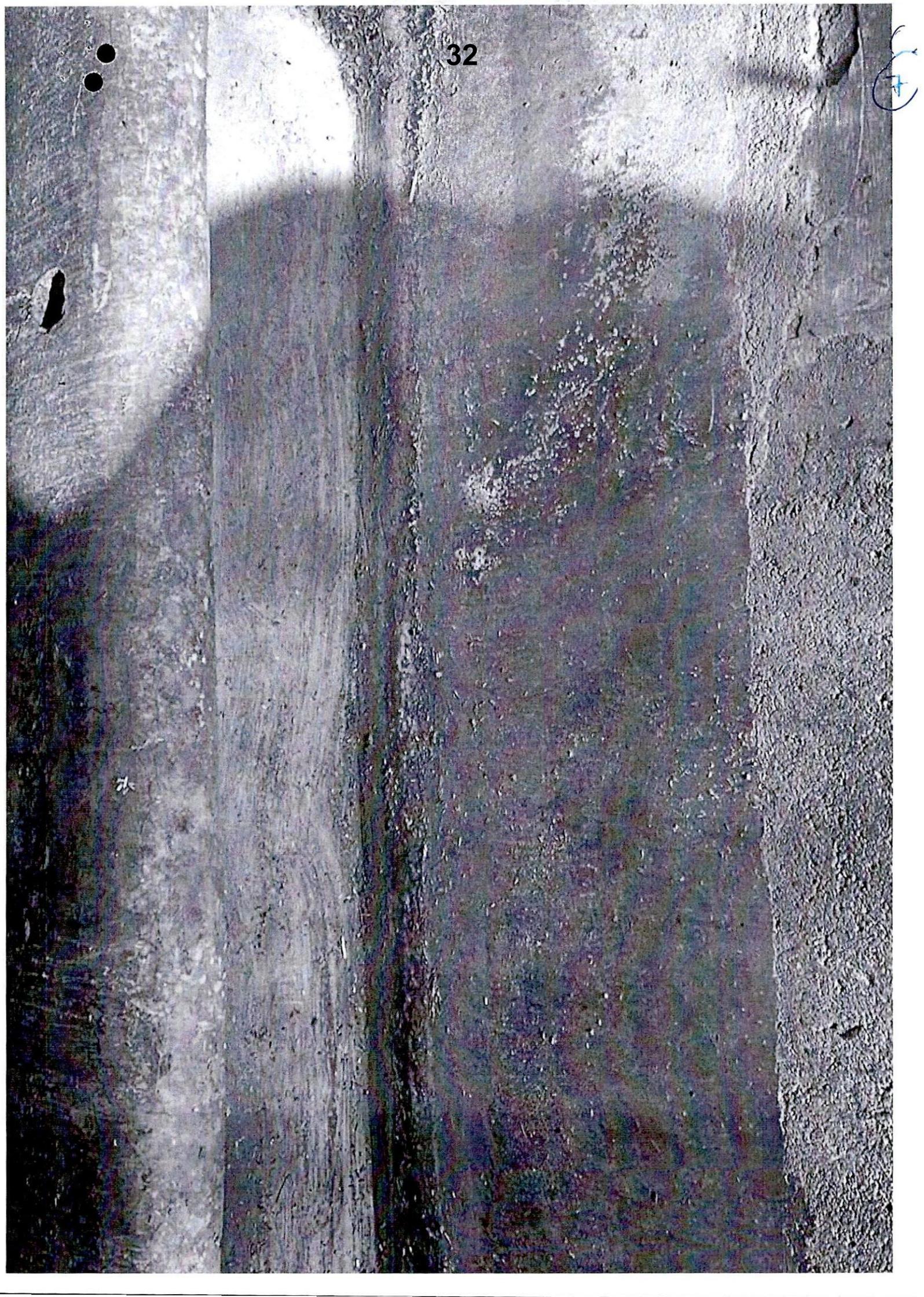
*Sumitkumar*  
03/05/2023  
Signatures, Name & Designation of inspecting officials.  
JEE, DPCC

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水

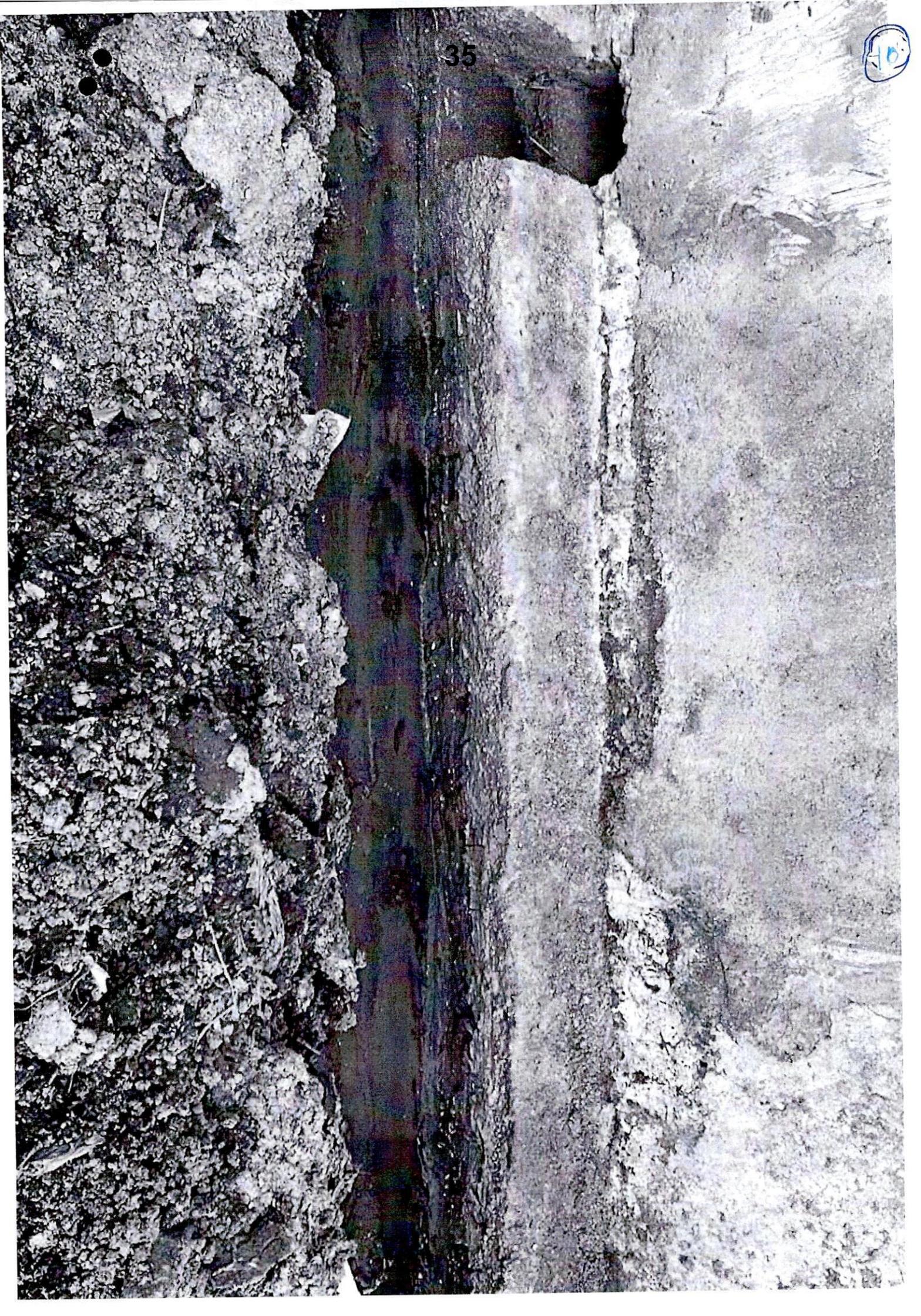


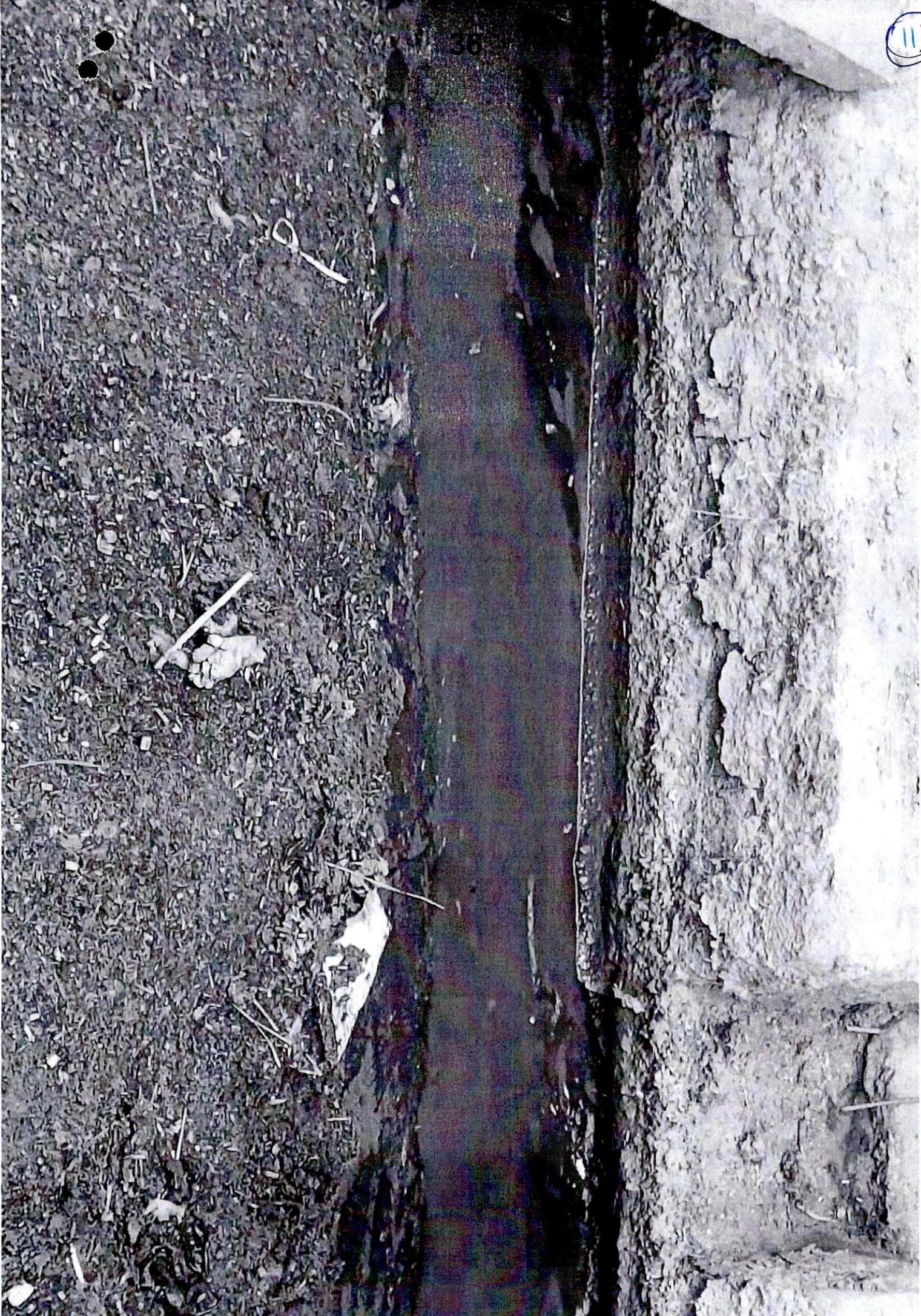


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37

12



TO,  
 Senior Environment Eng. (CMC-1).  
 Delhi Pollution Control Committee,  
 5<sup>th</sup> Floor, ISBT Building,  
 Kashmiri Gate, Delhi - 110006

Annexure-2  
 (copy)

Delhi Pollution Control Committee
Dairy No. A-21573
<b>15 MAY 2023</b>
Cmc-1
Sign. of Receiving Officer

Ref no:- DPCC/CMC-1/OA.NO-597/2022/82

Dated - 15/05/2023

Sub:- Request of Desealing and Submission of Undertaking

SIR,

I am Rakesh Kumar (D-59/Gazipur Dairy Farm Road no.05 near Vivek Dham Kanta Delhi-110096). I used to operate Godown on the above address I recieved your letter no. O.A no-597/2022/82. I have submitted the undertaking Please desal my Property. I Promise That i will not run Godown or any commercial activity on the above Premise.

Yours Faithful

आशा है मेरा निजी वा वाहन जोड़ने की कृपा करें

*Signature*

17/05/2023  
 M/S Amarjit Kumar  
 P  
 17/1

M/S Rakesh Kumar,  
 D-59, Gazipur Dairy Farm  
 Road no.-05,  
 near Vivek Dham Kanta,  
 Delhi -110096



UNDERTAKING

1. I, RAJESH KUMAR R/O D-59, GAZIPUR DAIRY FARM, NEW DELHI-110096 do solemnly affirm and declare as under:-
2. That I RAJESH KUMAR am the owner of the premises, D-59, GAZIPUR DAIRY FARM, NEW DELHI-110096.
3. I was engaged in the activity of godown/storage of fabrics/cloth earlier but later on closed down all activities and currently premises is in vacated condition.
4. A joint team comprising of officials of DPCC, CPCB, BSES & SDM Mayur Vihar visited my premises on 19.10.2022 and thereafter power supply was disconnected by BSES officials.
5. I undertake that no industrial activity was carried out at my premises.
6. That I also undertake that I will not do any industrial/commercial activity in future in the said premises and premises will be used only for residential purpose in future.
7. That I will comply with all the directions issued to me by the concerned departments.
8. I hereby verify that what has been stated above is true and correct to the best of my knowledge and nothing has been concealed therefrom. If I hold myself liable for perjury falsehood, misrepresentation and/or omission and/or falsification or act of dishonesty for any fraudulent, fake or tampered documents that have been submitted.



21/5/21 2011C

Applicant

ATTESTED  
 R.C. Singh  
 NOTARY PUBLIC  
 GOVT. OF N.C.T., DELHI

- 9 MAY 2023.

UNDERTAKING

1. I, RAJESH KUMAR R/O D-59, GAZIPUR DAIRY FARM, NEW DELHI-110096 do solemnly affirm and declare as under:-
2. That I RAJESH KUMAR am the owner of the premises, D-59, GAZIPUR DAIRY FARM, NEW DELHI-110096.
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21/5/21 21/5/21

Applicant

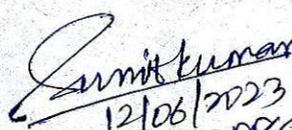
ATTESTED  
R.C. Singh  
NOTARY PUBLIC  
GOVT OF N.C.T., DELHI

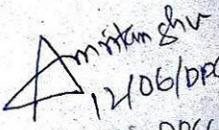
- 9 MAY 2023.

18.	Detail of Power Connection	:	.....
19.	Whether Unit found in Operation	:	Yes/No
20.	Status of Registration under Plastic Waste Management Rules, 2016	:	.....
21.	Whether Generating Hazardous Waste	:	Yes/No
22.	<u>Details about Hazardous Waste</u>	:	
	(a) Status of Authorization {if any}	:	.....
	(b) Display Board Provided	:	Yes/No
	(c) Whether Hazardous Waste is stored in Leak proof container	:	Yes/No
	(d) Whether container marked with specified label	:	Yes/No
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	(h) Whether daily record of Hazardous Waste maintained in Form-3	:	Yes/No
	(i) Category of Hazardous Waste as per the Schedules I,II and III of these rules	:	
	(j) Authorized mode of disposal or recycling or utilization or co-processing etc.	:	
	(k) Quantity (Ton/Annum)	:	
	Remarks (if Any)	:	

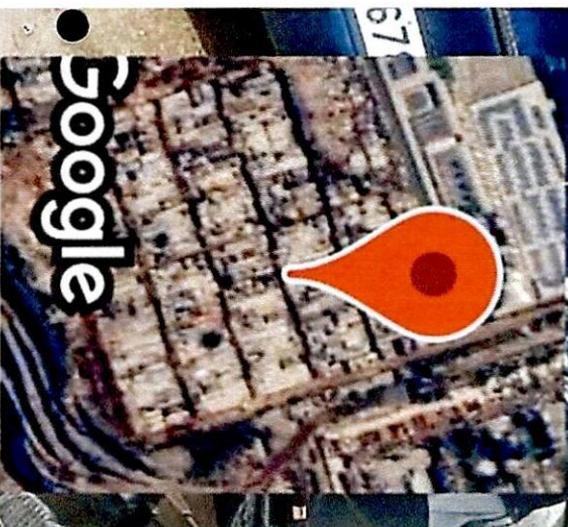
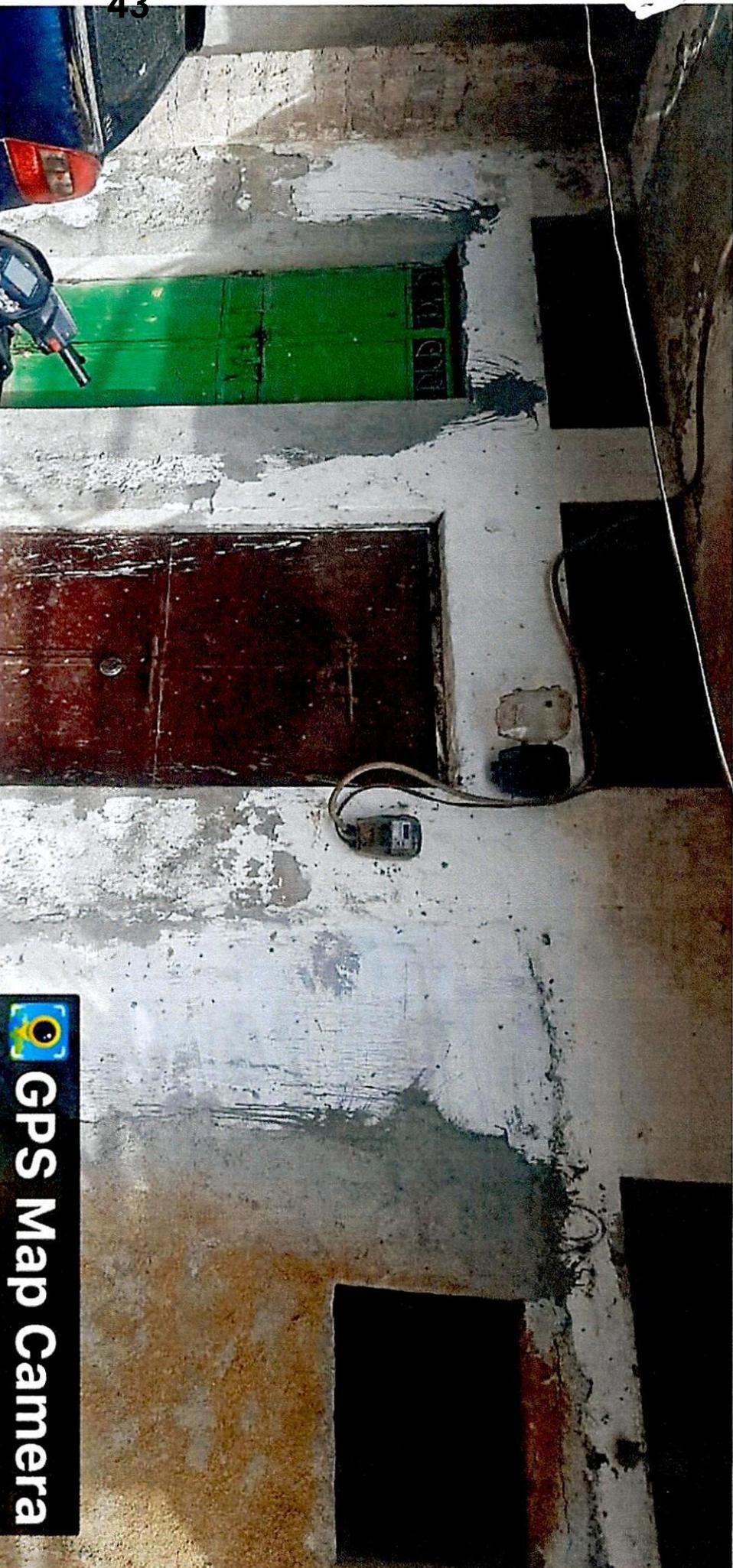
① Premises found locked, however from observation made through window opening premises was found vacant & no industrial activity was observed.

② Electricity supply found disconnected.


  
 12/06/2023  
 JEE, DRC


  
 12/06/2023  
 JEE, DRC

Signatures, Name & Designation of inspecting officials.



 **GPS Map Camera**

**New Delhi, Delhi, India**

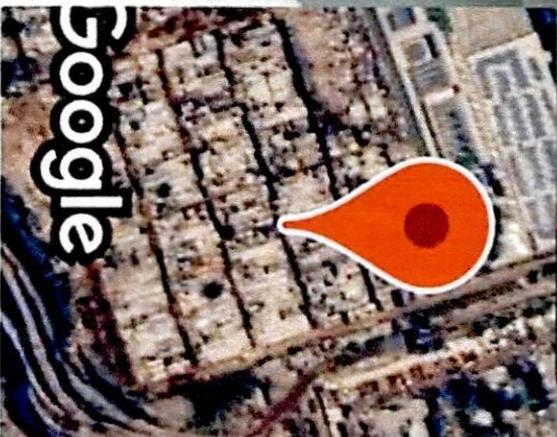
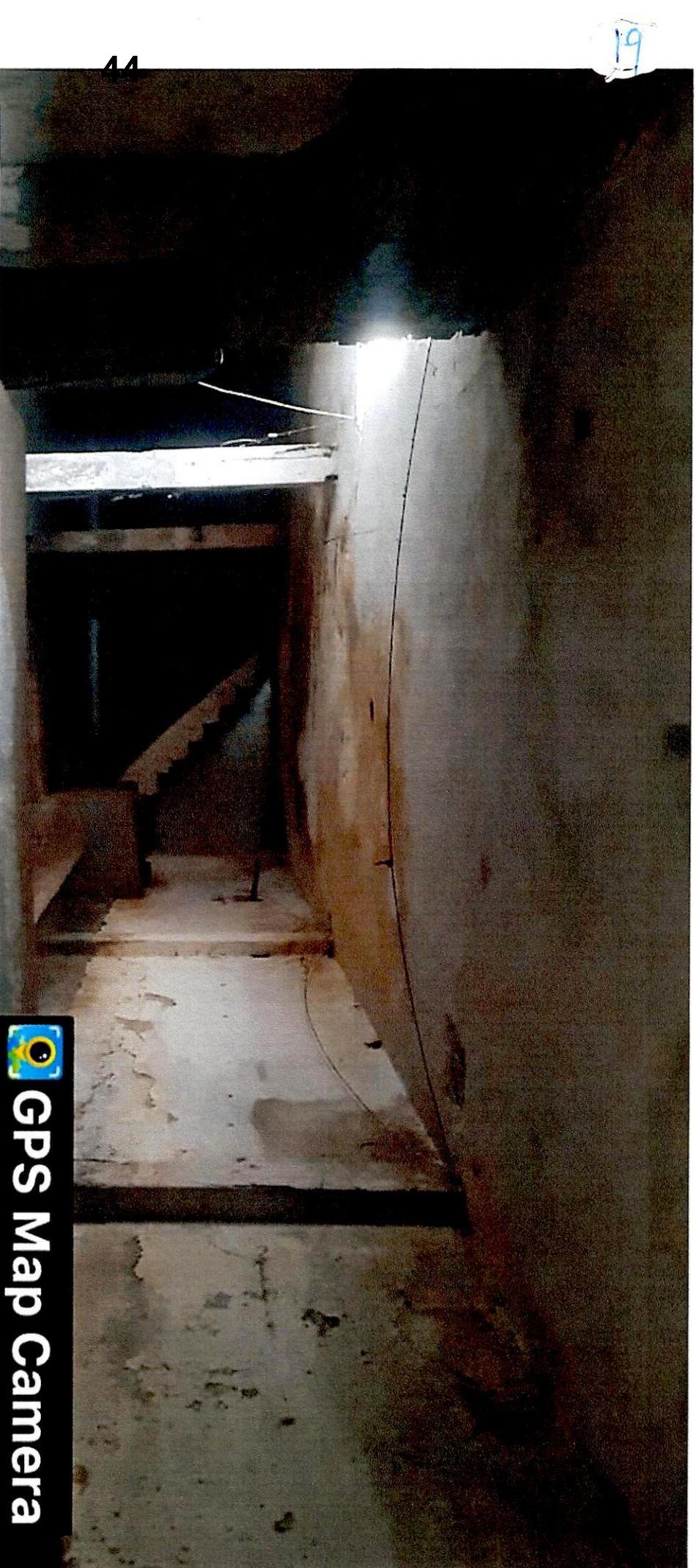
D-61, Block D, Ghazipur Dairy Farm, Ghazipur, New

Delhi, Delhi 110091, India

Lat 28.6266654°

Long 77.324916°

12/06/23 04:14 PM GMT +05:30



**GPS Map Camera**

**New Delhi, Delhi, India**

**D-61, Block D, Ghazipur Dairy Farm, Ghazipur, New**

**Delhi, Delhi 110091, India**

**Lat 28.626622°**

**Long 77.324907°**

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 **GPS Map Camera**

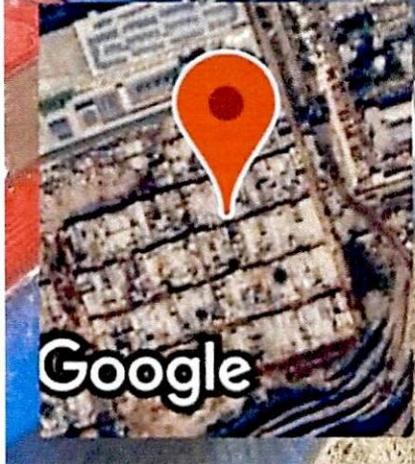
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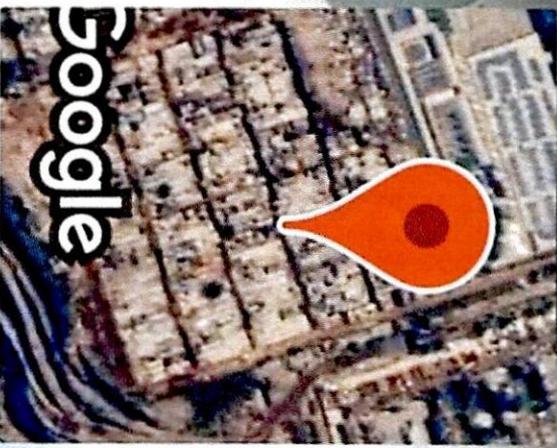
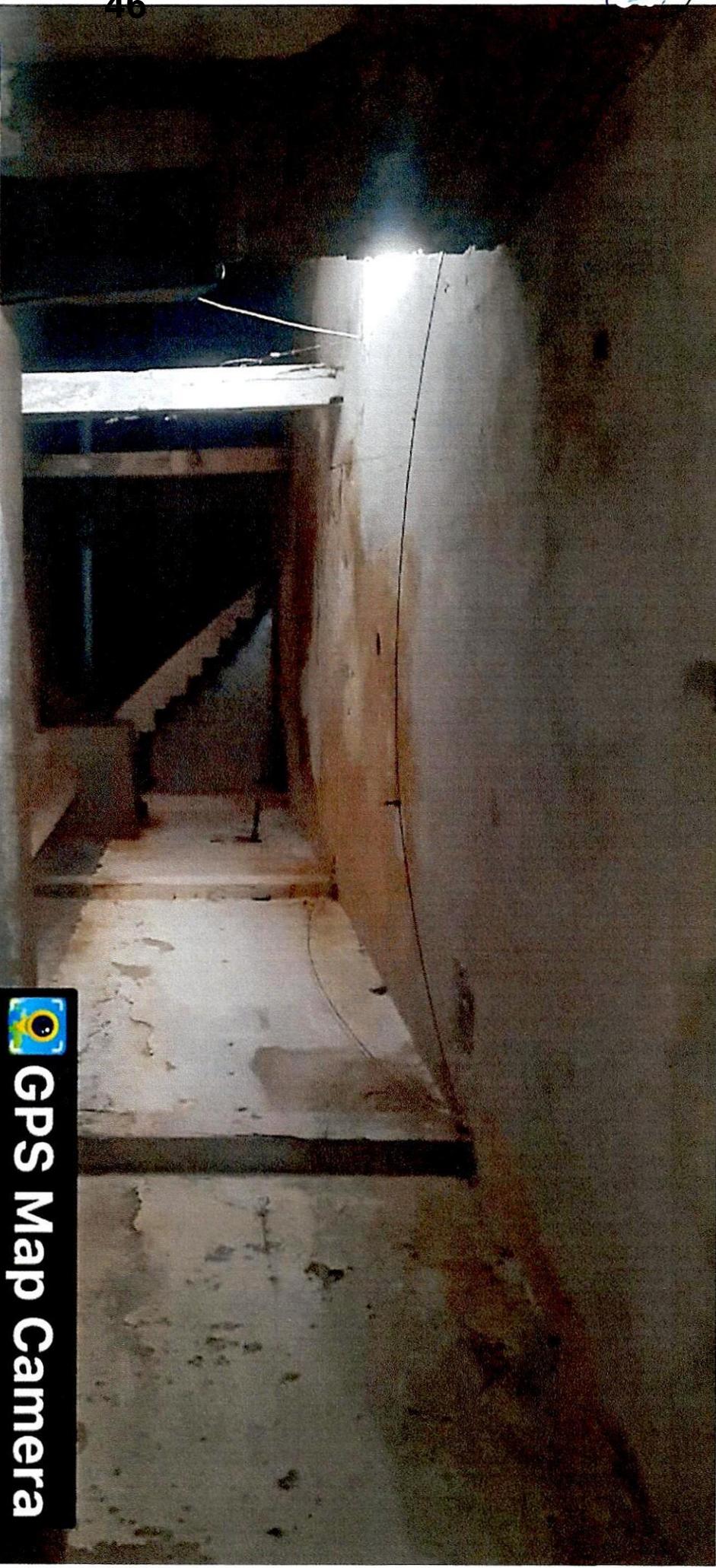
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Delhi, Delhi 110091, India

Lat 28.626668°

Long 77.324902°

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**GPS Map Camera**

**New Delhi, Delhi, India**

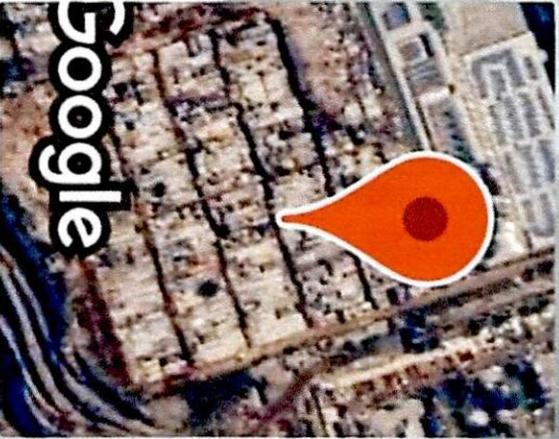
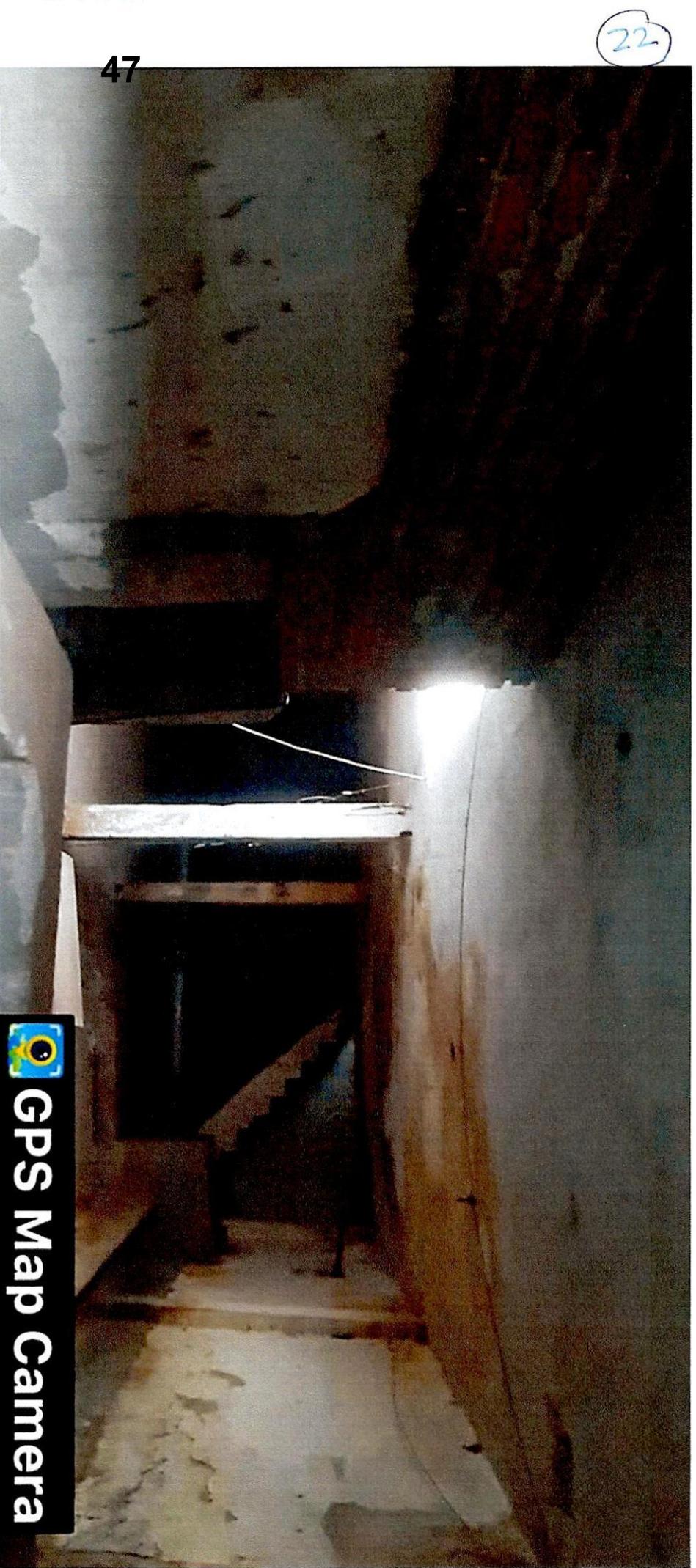
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**New Delhi, Delhi, India**

**D-61, Block D, Ghazipur Dairy Farm, Ghazipur, New**

**Delhi, Delhi 110091, India**

**Lat 28.626645°**

**Long 77.324866°**

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